NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

UNDER SECTION

: 397/398 of CA 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Moorthy counsel for Petithn S. SATHIYANARAYANAN Counsel for Respondents

ORDER

Shri K Moorthy, counsel for petitioner present. Shri S Sathiyanaranan, counsel for respondents present. Counsel for petitioner stated that as the petitioner is not well, he could not file rejoinder and prayed time for filing the same. At request time enlarged with a direction to file rejoinder in advance and serve copy of the same to the other side, failing which the matter will be taken up for final arguments. Put up on 16.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)